

# United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **17 December 2010**, the Committee approved the deletion of the entry specified below from its Consolidated List. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

## **Removed from Taliban individuals Section A**

**TI.S.59.01. Name:** 1: JALALUDDIN 2: SHINWARI 3: na 4: na

**Name (original script):** جلال لدين شينواری

**Title:** Maulavi **Designation:** Deputy Minister of Justice of the Taliban regime **DOB:** Approximately 1968 **POB:** Shinwar district, Ningarhar province, Afghanistan **Good quality a.k.a.:** Jalaluddine Shinwari **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 31 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 3 Oct. 2008) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the thirtieth update of the List in 2010.

17 December 2010